

Disposal of Land by Bombay Dyeing

4672. SHRI BHATTAM SRIRAM MURTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the management of Bombay Dyeing has been systematically stripping the company of its valuable land since 1968 and transferring the same to co-operative societies;

(b) if so, what has been the total land area so far disposed of by the management since 1968;

(c) which are the parties benefited from such sale; and

(d) who are the member of the co-operatives which bought land from the company?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). A statement furnished by Bombay Dyeing and Manufacturing Co. Ltd. showing date of sale, description of land disposed of, area of land, rate and consideration, book value and to whom sold is annexed.

(d) The company has intimated that the names of members of the Co-operative societies, which bought land from the company are not available with it.

STATEMENT

Date of Sale	Description	Area	Rate & Consideration	Book Value	To whom Sold
1	2	3	4	5	6
1. March 1969	Sub-Plot No. 6 of final Plot No. 1216 of town Planning Scheme, Bombay City No. IV (Mahim Area)	2,087 sq.mts. (2,496sq. yds.)	@ Rs. 235/- per sq. yard + reimbursement of betterment charges @ Rs. 4.50 per sq. yard. Total consideration: Rs. 5,86,560/-.	Rs. 11,742/-.	Bank Officers Co-op. Housing Society Ltd.
2. 8-9-1969	Final Plot No. 1286 of Town Planning Scheme Bombay City No. IV (Mahim Area), at Dye Works.	2,912 sq. yds.	@ Rs. 275/- per sq. yard except for a strip of about 140 sq.yards for roadway @ Rs. 137.50 per sq. yd. and betterment charges @Rs. 5.00 per sq. yard. Total consideration: Rs. 7,81,275/-.	Rs. 15,807/-.	Deeplaxmi Co-op. Housing Society Ltd.
3. 20-7-1970	Sub-Plot No. 11 and 12 of Final Plot No. 1216. sub-plot No. 11 and 12 amalgamated and subdivided into 8 buildable plots 3recreational spaces and a plot for internal access road in 1971.	14,200 sq. yds.	@ Rs. 2699/- per sq. yard + betterment charges @ Rs. 5.00 per sq. yard. Total consideration: Rs. 38,19,800/-.	Rs. 1,60,758/-.	M/s. R.L.N. Vijayanagar and Guru prakash. N. Mudur, Promoters of Co-operative Housing Society. Flat No. 103/4. Sundaram, Sion Circle, Bombay- 400 022.

1	2	3	4	5	6
4. 26-10-1972.	Sub-Plot No. 8 of final plot No. 1216 T.P.S. Bombay City No. IV, Mahim.	5,099 sq. mtrs.	@ Rs. 310/-per sq. yard + Rs. 5 per sq. yd. as betterment charges.	Rs. 38,917/-.	Textile Association (Bombay Branch) Textile H-Tech. Co.-op. Hsg. Society.
	Sub-Plot No. 9 of final plot No. 1216 T.P.S. Bombay City No. IV, Mahim.	4,671 sq. mtrs. <u>9,770 sq. mtrs.</u>	Total consideration rs. 36,23,280/-. (18,91,00 + 17,32,280) Betterment charges Rs. 88,440/-.	Rs. 35,650/-	Technocrat Co-op. Society. 79, Annie Besant Road, Bombay-400018.
5. 21-9-1972.	Sub- Plot No.3, 3A of final Plot No. 1216 of Dye works land.	3,115 sq. mtrs.	@ Rs. 306/-per sq. yd. + Rs. 5/- per sq. yard as betterment charges. Total consideration: Rs. 11,39,850/-.	Rs. 23,765/-.	M/S. Bhaishankar Kanga & Girdharilal on behalf of their client Mr. Chandru Raheja Prabhadevi. Unique Industrial Premise Co-op. Hsg. Society.
6. 16-7-1975	Sub-Plot No. 1 of final Plot No. 1216 T.P.S. Bombay City No. IV, Mahim.	7,730 sq. mtrs.	@ Rs. 350/-per sq.yd. + Rs. 5/- per sq. yard as betterment charges. Total consideration: Rs. 32,34,000/-.	Rs. 50,831/-.	M/s. Guruprakash N. Mudur on behalf of their client Prathamesh Co-op. Hsg. Society.
7. 21-2-1978	Sub-Plot No. 5 of final Plot No. 1216, Bombay City No. IV, Mahim Area, Prabhadevi.	15,766 sq. mtrs.	Total consideration: Rs. 1,01,91,375/-.	Rs. 98,021/-.	Twin Towers Co-op. Hsg. Society.